

E. No.88/14

New No.79361/16

05.06.2020

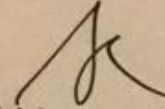
File was not taken up on 11.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 28.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
05.06.2020

E. No.774/14

New No.77509/16

05.06.2020

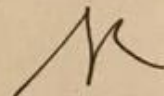
File was not taken up on 11.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 28.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
05.06.2020

E. No.229/19

New No.929/19

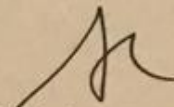
05.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 28.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
05.06.2020

E. No.228/19

New No.928/19

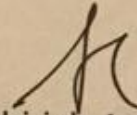
05.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 28.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
05.06.2020

E. No.27/16

New No.80558/16

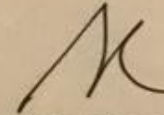
05.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 28.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
05.06.2020

E. No.230/19

New No.930/19

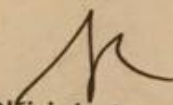
05.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 28.09.2020.


(Shrish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
05.06.2020